

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 137 OF 2023

IN THE MATTER OF:

Sri Muddineni Rama Krishna

..... Applicant

Vs

State of Andhra Pradesh & Others

.... Respondents

REPORT FILED BY THE APPCB 3rd RESPONDENT

DATE – 16.12.2023



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

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BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original application No.137 of 2023 (SZ)

Sri Muddineni Rama Krishna
Applicant

Versus

State of Andhra Pradesh & Others
Respondent

INDEX

S.No	Particulars	Page No.
1	Status report	1 & 2
2	Letter dated.08.09.2023 addressed to the Revenue Divisional Officer (RDO), Machilipatnam, Krishna District.	3
3	Letter dated.08.09.2023 addressed to the Deputy Director, Mines & Geology Department, Machilipatnam, Krishna District.	4 & 5
4	Letter dated.08.09.2023 addressed to the Tahsildar, Gudur Mandal, Krishna District.	6

Place: Vijayawada
Date:16.12.2023


Environmental Engineer
APPCB, Regional Office,
Vijayawada.

ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office, Vijayawada

Report of A.P. Pollution Control Board in O.A. No.137 of 2023 (SZ) filed by Sri Muddineni Rama Krishna, Mukkollu (V), Guduru (M), Krishna District before the Hon'ble National Green Tribunal (N.G.T), Chennai.

It is to submit that an original application O.A.No.137 of 2023 filed by Sri Muddineni Rama Krishna before the Hon'ble N.G.T. (SZ) on illegal soil and sand mining in fertile agriculture lands, Government land, water bodies and roads etc., at Chengala Cheruvu (R.S.No.43) of Narikedala Palem Village, Sy.No.24/4, in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal of Krishna District in Andhra Pradesh.

The A.P. Pollution Control Board is one of the respondent in the case.

The Board officials inspected the Three sites mentioned in the O.A. No.137 of 2023 on 07.10.2023 and observed that they are village tanks and at present, there is no mining activity and water is filled in the Chengala Cheruvu (R.S.No.43) of Narikedala Palem Village, Chakirevu and Bapanakunta of Akumarru Village.

The Board has not issued Consent To Establish (CTE) / Consent To Operate (CTO) for carrying any mining operations at the above sites.

It is to submit that similar type of O.A.No.19 of 2023 filed before the Hon'ble N.G.T (SZ) on illegal mining activity at Kappaladoddi (V), Guduru (M), Krishna District. The Hon'ble N.G.T (SZ) issued directions on illegal mining vide order dated.22.08.2023.

In this regard, the APPCB, RO, Vijayawada has addressed a letter dated.08.09.2023 to the Deputy Director, Mines & Geology Department, Krishna District by forwarding the Hon'ble NGT directions, requested to take immediate necessary action for stoppage of illegal mining activity.

Further, it is to humbly submit that the Board has also requested the Revenue authorities viz. Revenue Divisional Officer (RDO), Machilipatnam and Tahasildar, Guduru Mandal, Krishna District on 08.09.2023 for taking action against the illegal mining activity not only in the application mentioned areas but even other potential mining areas in their jurisdiction.

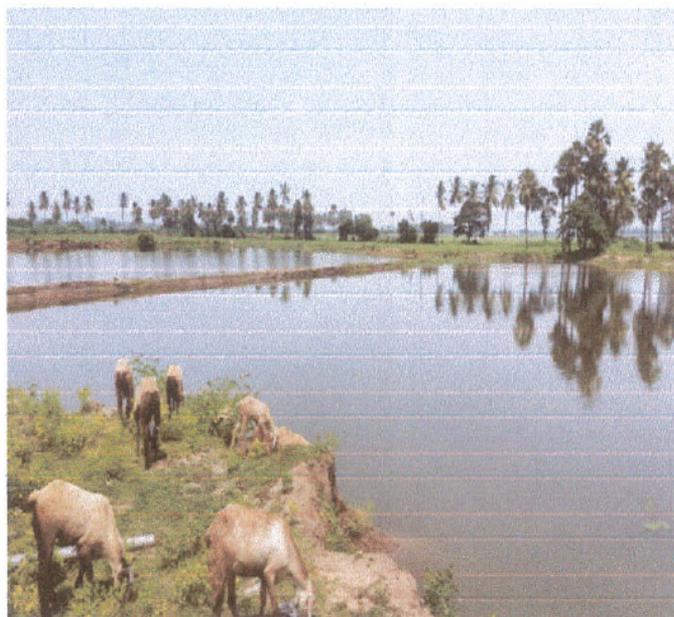
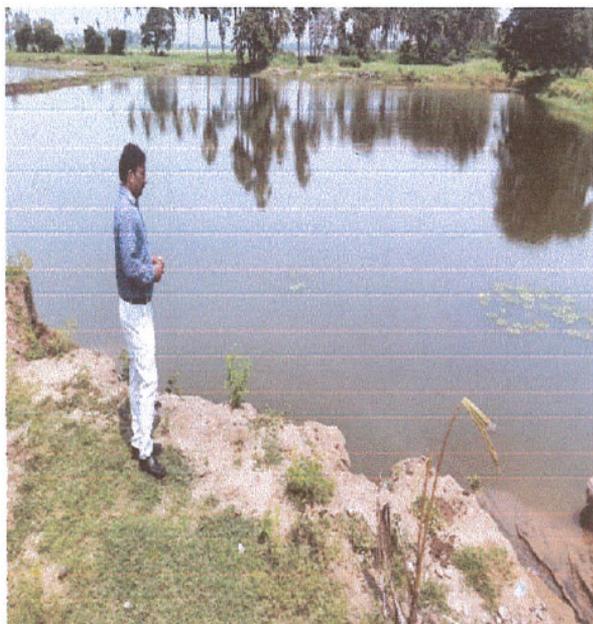
Place: Vijayawada.

Dt.16.12.2023.


For A.P. Pollution Control Board
ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office, Vijayawada

Photographs

Chengala Cheruvu of NarikedalaPalem



Chakirevu and Bapanakunta of Akumarru.





ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE, VIJAYAWADA.
 Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar,
 Vijayawada - 520 008.



Ph: 0866-2543542

Lr.No.8/PCB/RO-VJA/2023- 575Date.08.09.2023

To
 The Revenue Divisional Officer (RDO),
 Machilipatnam,
 Krishna District.

Sir,

Sub: APPCB-RO-VJA- O.A. No. 19 of 2023 (SZ) filed by Sri Kotari Muralidhar Babu, H.No.1-7, Kappaladoddi (V), Guduru (M), Krishna District - The Hon'ble N.G.T Southern Bench, Chennai order dated.22.08.2023 communicated to take necessary action on illegal mining - Reg.

- Ref: 1. O.A. No. 19 of 2023 filed by Sri Kotari Muralidhar Babu, H.No. 1-7, Kappaladoddi (V), Guduru (M), Krishna District before the Hon'ble N.G.T. Southern Bench, Chennai.
 2. The Hon'ble N.G.T order Dt.22.08.2023 in O.A. No. 19 of 2023 (SZ) & I.A. No. 51 of 2023 (SZ),

It is to submit that a case vide O.A. No. 19 of 2023 has filed before the Hon'ble N.G.T (SZ) by Sri Kotari Muralidhar Babu, H.No. 1-7, Kappaladoddi (V), Guduru (M), Krishna District on illegal sand / soil mining from the agricultural lands in Sy.Nos. 887-1, 87-2A, 88-2, 86-1A, 88-4A, 88-4B, 65-5A, 65-5B, 68-2B, 95-2, 85-1A, 89-3B and adjoining agricultural lands in Kappaladoddi Village and is affecting the agricultural lands and a reduction of the crop yield.

The Hon'ble N.G.T has issued stringent directions vide order dated.22.08.2023. The case is posted on 05.10.2023 by the Hon'ble N.G.T. A copy of the order is herewith enclosed.

The Revenue Divisional Officer (RDO), Machilipatnam, Krishna District is hereby requested to take immediate necessary action for stoppage of illegal mining activity at Kappaladoddi(V), Gudur (M), Krishna District and submit Action Taken Report (ATR) to this office within 7 days to take further necessary action. It is also requested to take necessary action to stop such kind of illegal mining not only in the application mentioned areas but even in the other potential mining areas.

Treat this as important.

Yours faithfully,

Encl: Hon'ble NGT order dt 22.08.2023

Copy submitted to

1. The Collector & District Magistrate, Krishna District Machilipatnam for favour of kind information.
2. The JCEEE, APPCB, ZO, Vijayawada for favour of kind information.
3. The SEE (Legal), APPCB, BO, Vijayawada for favour of kind information.

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 ENVIRONMENTAL ENGINEER



Lr.No.8/PCB/RO-VJA/2023- 576

Date.08.09.2023

To
The Deputy Director,
Mines & Geology Department,
Krishna District,
Machilipatnam.

Sir,

Sub: APPCB-RO-VJA- O.A. No. 19 of 2023 (SZ) filed by Sri Kotari Muralidhar Babu, H.No.1-7, Kappaladoddi (V),Guduru (M), Krishna District - The Hon'ble N.G.T Southern Bench, Chennai order dated.22.08.2023 communicated to take stringent action on illegal mining – Reg.

- Ref: 1. O.A. No. 19 of 2023 filed by Sri Kotari Muralidhar Babu, H.No. 1-7, Kappaladoddi (V), Guduru (M), Krishna District in the Hon'ble N.G.T. Southern Bench, Chennai.
2. The Hon'ble N.G.T orders Dt.22.08.2023 in O.A. No. 19 of 2023 (SZ) & I.A. No. 51 of 2023 (SZ),

It is to submit that a case vide O.A. No. 19 of 2023 has filed before the Hon'ble N.G.T (SZ) by Sri Kotari Muralidhar Babu, H.No. 1-7, Kappaladoddi (V), Guduru (M), Krishna District on illegal sand / soil mining from the agricultural lands in Sy.Nos. 887-1, 87-2A, 88-2, 86-1A, 88-4A, 88-4B, 65-5A, 65-5B, 68-2B, 95-2, 85-1A, 89-3B and adjoining agricultural lands in Kappaladoddi village and is affecting the agricultural lands and a reduction of the crop yield.

This office vide notice dated.14.02.2023 has requested the Deputy Director, Mines & Geology Department not to issue work permits to the mining activity at Kappaladoddi village until obtain Environmental Clearance (EC) and Consents (CTE & CTOs) from A.P. Pollution Control Board and also to place the applications of these mines, if received in District Level Sand Committee for review and to take suitable decision.

Further, this office vide letter dated.28.07.2023 requested the Deputy Director, Mines & Geology Department, Machilipatnam, Krishna District not to issue permits to the mining units not having valid consent of the APPCB.

It is to inform that the Hon'ble N.G.T vide order dated.22.08.2023 in O.A. No. 19 of 2023 pronounced the following:

"We direct the Department of Mines & Geology, SEIAA-Andhra Pradesh and also the Andhra Pradesh Pollution Control Board to file their individual reports regarding the action taken by them for the alleged violations mentioned in the application, including the levy of compensation, etc.,"

A copy of the Hon'ble N.G.T order dated.22.08.2023 is herewith enclosed.

(5)

In view of the above, the Mines & Geology Department, Krishna District is hereby requested to take immediate necessary action for stoppage of illegal mining activity at Kappaladoddi (V), Gudur (M), Krishna District. It is also requested to submit detailed report to levy of Environmental Compensation (EC) to the operators of the illegal mining units.

Treat this as important. The case is posted on 05.10.2023 by the Hon'ble N.G.T.

Yours faithfully,

11/10/23

ENVIRONMENTAL ENGINEER

Encl: A/a.

Copy submitted to

1. The Member Secretary, APPCB, BO, Vijayawada for favour of kind information.
2. The Collector & District Magistrate, Machilipatnam, Krishna District for favour of kind information
3. The JCEEE, APPCB, ZO, Vijayawada for favour of kind information.
4. The SEE (Legal), APPCB, BO, Vijayawada for favour of kind information.

11/10/23
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 కలెక్టరు కార్యాలయము
 మచిలీపట్నం - మచిలీపట్నం



ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE, VIJAYAWADA.
 Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar,
 Vijayawada - 520 008.



Ph: 0866-2543542

Lr.No.8/PCB/RO-VJA/2023-577

Date.08.09.2023

To
 The Tahasildar
 Gudur Mandal,
 Krishna District.

Sir,

Sub: APPCB-RO-VJA- O.A. No. 19 of 2023 (SZ) filed by Sri Kotari Muralidhar Babu, H.No.1-7, Kappaladoddi (V), Guduru (M), Krishna District - The Hon'ble N.G.T Southern Bench, Chennai order dated.22.08.2023 communicated to take necessary action on illegal mining - Reg.

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The Hon'ble N.G.T has issued stringent directions vide order dated.22.08.2023. The case is posted on 05.10.2023 by the Hon'ble N.G.T. A copy of the order is herewith enclosed.

The Tahasildar, Gudur Mandal, Krishna District is hereby requested to take immediate necessary action for stoppage of illegal mining activity at Kappaladoddi (V), Gudur (M), Krishna District. It is also requested to direct the Village Revenue Officers of Kappaladoddi village to take necessary action in this matter and submit Action Taken Report (ATR) to this office within 7 days to take further necessary action.

It is also requested to take necessary action to stop such kind of illegal mining not only in the application mentioned areas but even in the other potential mining areas in Gudur Mandal.

Treat this as important.

Yours faithfully,

ENVIRONMENTAL ENGINEER

Encl: Hon'ble NGT order dt 22.08.2023

Copy submitted to

1. The Collector & District Magistrate, Machilipatnam, Krishna District for favour of kind information.
2. The JCEEE, APPCB, ZO, Vijayawada for favour of kind information.
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11/9/23
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 పోలవరం - మచిలీపట్నం

